

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.697/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th March 2018, 10.30 A.M

Name of the Company	Savitri Financial Advisory Pvt.Ltd -Vs-Registrar of Companies, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	SUMANTRA SARATHI MAHATA Practicing Company Secretary CP: 13473	Savitri Financial Advisory	Shri Sumantra Mahata 07/03/2018

ORDER

Ld. Pr. CS on behalf of the appellant is present.

Vide order dated 09/01/2018 direction was given to serve notice on the Regional Director, Eastern Region and to the Registrar of Companies, West Bengal and to file affidavit of service. No affidavit of service evidencing service of notices on the Regional Director, Eastern Region and the Registrar of Companies, West Bengal seems to have been filed by the appellant.

Appellant is hereby directed to issue notice to the Regional Director, Eastern Region, the Registrar of Companies, West Bengal and the concerned Income Tax Authorities with PAN Number along with the petition for filing their detail paragraphwise reply within 15 days from the date of receipt of notice with a copy in advance to the appellant. Thereafter rejoinder, if any, may be filed within 15 days. Appellant is directed to file affidavit of service within 7 days.

List it on 23/04/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)